

National Company Law Tribunal

Allahabad Bench

CP No. 106 / ND / 2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: Smt. Poonam Gupta vs Jananamandal Ltd
SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Nidhi Singh	Adv.	Resp.	NBS
<u>2.</u>	Amitabh Agarwal	Adv.	Respondent	Agarwal
<u>3.</u>	Ashish Kr. Sriv.	Adv.	Petitioner	AKS

C.P.No.106/ND/2012

Shri Amitabh Agarwal along with advocate Nidhi Singh for the Respondent in C.P. No. 106/ND/2016, C.P.No. 107/ND/2016, C.P.No.108/ND/2016.

In this matter reply / to the comments on the report of Observer/ Commissioner is yet to be filed. Hence, further time is granted.

The matter to be listed 26th March, 2018.

Lateron

Ashish Kumar Srivastava, advocate for the petitioner appears.

— Sd —

H.P. Chaturvedi,
Member(Judicial)

Date: 26/02/2018

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Jyoti
(Stenographer)